

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.450/95

Monday, this the third day of April, 1995.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

T Prabhakaran,
Senior Gangman(Grade.I),
O/o the Permanent Way Inspector,
Southern Railway,
Alapuzha.

- Applicant

By Advocate Mr Asok M Cherian

Vs

1. The Permanent Way Inspector,
Southern Railway,
Alapuzha.
2. The Assistant Engineer,
Southern Railway,
Quilon.
3. The Senior Divisional Engineer,
Southern Railway,
Thiruvananthapuram.
4. The Divisional Personnel Officer,
Southern Railway,
Thiruvananthapuram.

- Respondents

By Advocate Mr James Kurian

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Application is for a direction: "to accommodate applicant against an alternative post forthwith". He has sought the same relief in A3. Fourth respondent will consider A3 and pass a reasoned order thereon within eight weeks from today. Applicant will forward a copy of A3 by registered post to fourth respondent to enable him to act expeditiously.

2. Application is disposed of as aforesaid. No costs.

Dated, the 3rd April, 1995.



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN